

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/98/3874/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati the th 10 October, 2020.

Sub:- **Civil vacation.**

Ref:- Your letter no. DJ(U) 2635, dtd. 15.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Civil Vacation from 22.10.2020 to 04.11.2020 along with headquarter leave permission, w.e.f. the evening of 21.10.2020 till the morning of 05.11.2020. You have been allowed to use your official vehicle, at your own cost, for to and fro trips from Udalguri to Guwahati. The Civil Judge cum Assistant Sessions Judge, Udalguri and in her absence the next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/98/3875-1A, dated 19.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Radan